

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/212/ (IB)/2017
NAME OF THE PETITIONER(S) : GAIL INDIA LTD
NAME OF THE RESPONDENT(S) : BOSS PROFILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Venkatasubramanian
M/c Sivaraman & Partners Counsel for Petitioner

S. Anantha Padmanabha Swamy

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner stated that they received an email communication in reply to the proposal for a settlement. The said mail indicates that they are intending to make part payment within a stipulated period and the rest of the claim by way of instalments. Time extended at request for hearing submissions by both the counsel in regard to the final outcome of the settlement. Put up on 06.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)